

**Central Administrative Tribunal, Lucknow Bench, Lucknow**

**ORIGINAL APPLICATION No.498/2009**

This the 10<sup>th</sup> day of December, 2009

**Hon'ble Ms. Sadhna Srivastava, Member (J)**  
**Hon'ble Dr. A.K. Mishra, Member (A)**

Brigesh Singh aged about 36 years S/o Ranjeet Singh, R/o Sarauna Post-Sahjanwqan, Head Post Office-Kaudiya, District-Gonda.

.....Applicant

By Advocate: Sri A.K. Jaiswal.

**Versus**

1. Union of India through its Secretary to Government of India, Ministry of Communications Department of Indian Posts and Telegraph Sanchar Bhawan, New Delhi.
2. Director Postal Services Gorakhpur Region Gorakhpur.
3. Superintendent of Post Office, Gonda.
4. Sub Divisional Inspector of Post Office, West Sub Division Gonda.

.....Respondents

By Advocate: Shri S.P. Singh holding brief for Shri S.N. Mishra.

**ORDER (Oral)**

**By Ms. Sadhna Srivastava, Member-J**

At the outset Shri S.P. Singh holding brief for Shri S.N. Mishra, counsel for respondents stated that the representation filed by the applicant is still pending and the instant OA has been filed before expiry of six month period as such, the OA is liable to be dismissed as premature.

2. On the other hand the counsel for applicant prays that a direction be issued to the respondents to decide the representation dated 30.10.2009 (Annexure-A-1) filed by the applicant with a reasoned and speaking order.

3. Keeping in view the submissions made on behalf of both the parties the OA is disposed of with a direction to the Competent authority to decide the representation dated 30.10.2009 (Annexure-A-1) filed by the applicant by reasoned and speaking order within a period of two months from the date of receipt of the certified copy of this order. It is needless to mention here that we have not expressed any opinion on the merit of the case

4. The OA is accordingly disposed of at admission state itself without any order as to costs.



**(Dr. A.K. Mishra)**  
**Member-A**



**(Ms. Sadhna Srivastava)**  
**Member-J**

*Amit/-*